

IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, MUMBAI

**BEFORE SHRI C. N. PRASAD, JM &
BEFORE SHRI S. RIFAUR RAHMAN, AM**

आयकर अपील सं/ I.T.A. No. 5658/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2009-10)

Shri Arjun Ram Pram Ram Dewasi, Shop No. 1, Devicha Prada, Taloja, MIDC, Distt- Raigad, Maharashtra, Pin-410 210.	बनाम/ Vs.	ITO-28(1)(2), 3 rd floor, Tower No. 6, Vashi Railway Station Bldg, Navi Mumbai-400 073
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AFPPD4542N		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
Assessee by:	Ms. Vinita Shah, AR	
Revenue by:	Shri Michael Jerald, DR	

सुनवाई की तारीख / Date of Hearing: 09/03/2021
घोषणा की तारीख /Date of Pronouncement: 15/03/2021

आदेश / O R D E R

PER S. RIFAUR RAHMAN, ACCOUNTANT MEMBER:

The present appeal has been filed by the assessee against the order dated 18.07.2019 passed by Ld. Commissioner of Income Tax (Appeals), Mumbai [hereinafter referred to as the "Ld. CIT(A)"] relevant to A.Y. 2009-10.

2. At the outset, when the appeal was called out for hearing, the Ld. Counsel of the assessee submitted that she has filed the necessary declaration under Direct Tax Vivad se Vishwas Act, 2020 (Act 3 of 2020). She filed letter dated 11.03.2021 confirming the receipt of Form-3 and prayer to withdraw the appeal.

3. The Ld. DR did not object to course so suggested.



ITA No. 5658/Mum/2019
Shri Arjun Ram Pram Ram Dewasi

4. In view of the above, we dismiss the appeal as withdrawn based on the letter submitted before us and assessee has filed the relevant Form No. 3 under the Vivad se Vishwas scheme, 2020.

5. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open court on 15/03/2021.

Sd/-
(C. N. PRASAD)
न्यायिक सदस्य/JUDICIAL MEMBER
मुंबई Mumbai; दिनांक Dated :
Dhananjay (Sr.PS)

Sd/-
(S. RIFAUR RAHMAN)
लेखा सदस्य / ACCOUNTANT MEMBER
15/03/2021

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai